S.NO	NAME OF COMMERCIAL COURT	DISTRICT	CASE NO.	DATE OF INSTITUTION	DATE OF DISPOSAL	NO. OF DAYS BETWEEN THE DATE OF INSTITUTION AND DISPOSAL	NO. OF DAYS BETWEEN THE FINAL HEARING AND JUDGMENT	NO. OF ADJOURNMEN GRANTED
1	**SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-01(Renumbered as CC-01, w.e. 14.09.2026)**	CENTRAL	CS (COMM)/224/2026	21-02-2026	06-10-2026	227	1	NIL
			OMP (COMM.)/39/2026	04-05-2026	07-10-2026	156	NIL	NIL
			OMP (COMM.)/40/2026	04-05-2026	07-10-2026	156	NIL	NIL
			OMP (COMM.)/1/2026	03-01-2026	14-10-2026	284	15	NIL
2	**SH. LOKESH KUMAR/SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT) (Renumbered as CC-02, w.e.f 14.09.2026)**	CENTRAL	--					
3	**SH. ANIL KUMAR SISODIA/SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-3 (Renumbered as CC-03, w.e. 14.09.2026)**	CENTRAL	--					
4	**SH. SUNIL CHOUDHARY, DISTRICT JUDGE COMMERCIAL COURT-04 TIS HAZRI COURT CENTRAL DELHI (Renumbered as CC-04, w.e. 14.09.2026)**	CENTRAL	CS(COMM)/431/2025	23.04.2025	M/S. SPR JEWELS PVT. LTD. VS. SHAZLI NIAZ AND ANR.	28.10.2026	553 DAYS	10 DAYS
5	**MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-05 (Renumbered as CC-05, w.e. 14.09.2026)**	CENTRAL	--					
6	**MS. SAVITRI/SH. RAMESH KUMAR II DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-06, w.e. 14.09.2026)**	CENTRAL	03-02-2021	MAHESH NAMKEEN PVT LTD Vs OM PRAKASH NEBHWANI	22-10-2026	2087 DAYS	39 DAYS	3
			06-05-2023	SMT SUDESH KUMARI Vs M/S SREERAM VANIYA GLOBAL EXIM PVT LTD	31-10-2026	1274 DAYS	41 DAYS	NIL
			22-01-2026	union bank of india Vs Sonu Kumar and Ors	15-10-2026	266 DAYS	27 DAYS	1
			12-03-2026	SHREE SAI VIGNESH TRADING PVT LTD Vs MANOJ KUMAR AGARWAL PROPRIETOR OF M/S GMB	05-10-2026	207 DAYS	06 DAYS	NIL
7	**SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-07, w.e. 14.09.2026)**	CENTRAL	--					
8	**SH. POORAN CHAND/SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-08, w.e. 14.09.2026)**	CENTRAL	--					
9	**SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-09, w.e. 14.09.2026)**	CENTRAL	--					

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10	SH. NARESH KUMAR MALHOTRA/SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-10, w.e. 14.09.2026)	CENTRAL	CS(COMM)/1353/2025	46011	46301	290	15	2
			CS(COMM)/1501/2023	45248	46308	1060	9	0
			CS (COMM)/792/2023	45057	46303	1246	10	0
			CS (COMM)/1229/2020	43349	46326	2977	9	0
			CS (COMM)/444/2025	45772	46312	540	2	1
			CS (COMM)/237/2026	46076	46324	248	1	0
11	MS. MANJUSHA WADHWA/SH, ASHUTOSH KUMAR, , DISTRICT JUDGE (COMMERCIAL COURT)-01	WEST	--					
12	MS. RAJ RANI GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	--					
13	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	--					
14	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL-04)	WEST	--					
15	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	--					
16	MS. NEELOFER ABIDA PERVEEN, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	--					
17	SH. ANIL ANTIL, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	--					
18	SH. ASHUTOSH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NEW DELHI	--					
19	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	--					
20	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	--					

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21	SH. SAURABH KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT/MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	--					
22	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANDEEP YADAV DISTRICT JUDGE (COMMERCIAL COURT) 03	SOUTH	--					
23	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	--					
24	VACANT/SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	--					
25	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	212/26	46105	46304	199	NIL	NIL
			435/26	46168	46318	150	NIL	NIL
			218/26	46106	46322	216	NIL	NIL
			569/25	45850	46324	474	NIL	NIL
26	MS. VRINDA KUMARI	SOUTH-EAST	--					
27	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	--					
28	MS. SUNENA SHARMA	SOUTH-EAST	--					
29	MS. NEELAM SINGH	SOUTH-EAST	--					
30	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	--					
31	SH. TARUN SAHRAWAT, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	--					
32	MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	--					
33	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	--					
34	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	--					
35	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	--					

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36	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	--					
37	SH. VIPIN KUMAR RAI, DISTRICT JUDGE, COMMERCIAL COURT/MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	--					
38	SH.RAMESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	--					
39	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	--					

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40	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	--					
41	SH. MANISH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT,.SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	--					
42	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	--					
43	SH. MOHD, FARRUKH/VACANT COURT OF SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)	NORTH	--					
44	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	CS(COMM.) 611/2025	11.11.2025	03.10.2026	326	NIL	NIL
			CS(COMM.) 616/2025	11.11.2025	06.10.2026	329	NIL	NIL
			CS(COMM.) 669/2025	08.12.2025	13.10.2026	309	NIL	NIL
			CS(COMM.) 50/2026	29.01.2026	16.10.2026	260	NIL	NIL
			CS(COMM.) 51/2026	29.01.2026	30.10.2026	274	NIL	NIL
			CS(COMM.) 642/2025	20.11.2025	31.10.2026	345	NIL	NIL
45	SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT/SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	--					
46	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	--					
47	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	271/2025	24.05.2025	10.10.2026	504 Days	15 Days	Nil
			111/2024	26.02.2024	24.10.2026	971 Days	8 Days	Nil
			15/2025	08.04.2025	24.10.2026	564 Days	15 Days	Nil
			23/2026	11.06.2026	30.10.2026	141 Days	15 Days	Nil